NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	For comply the objections	433 (e) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			

BHARATH K RESPONDENT

K MANJUNATHA RAO PETITIONER BHONSLE

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time for filing objections. Time extended on cost of Rs 500/-. List it on 21/02/2018.

Member (T)

Member (J)